

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 470(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2018**

**NAME OF THE COMPANY: Shri Amit Kumar Malik Vs. M/s Kindle
Developers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Ashok Juneja and Ms. Renu Tyagi, Advocates for IRP		
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	For the Respondent:	None		
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ORDER

Interim report has been filed by the IRP on behalf of the COC. Report of the COC has been placed on record.

List this case on the date already fixed i.e. 27th September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)